

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.232 - IA/404(AHM)2024
in
CP(IB) 148 of 2017

Proceedings under Section 10 IBC

IN THE MATTER OF:

Asis Logistic Ltd

.....Applicant

V/s

State Bank of India & Ors

.....Respondents

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shivam Dave, Adv.

For the Respondent : Mr. Jaimin Dave, Advocate a/w Ms. Hirva Dave, Adv.

For successful Purchaser : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.

ORDER

IA/404(AHM)2024

Ld. Counsel for the applicant seeks time to file rejoinder. Rejoinder to be filed within two days.

List for further consideration on 19.04.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)